

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/138/(ND)/2017

IN THE MATTER OF:

M/s. Tangerine Digital Entertainment (P) Ltd.

.....PETITIONER

SECTION :

Under Section 441 (92, 96) & 129

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner /Op.Creditor : -
For the Respondent : -

ORDER

None appears for the petitioner.

The matter is posted to 08.9.2017 for the appearance of the petitioner.

25.8.2017
Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)